Declaration of Assets and Liabilities

Year 2020 - 21

I, CREETA KUMARI , son/daughter/wife of JAY KISHORE PRASAO aged 26 years, belonging to STENOGRAPHER AND P.S. service and presently working as STENOGRAPHER BIHAR LEGISLATIV ASSEMBLY give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be

wiven)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	5,0004	-			
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Saring- A/C- RS30,000	MIT	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Pality No 919487101 LIC, Mong Back Buartelyton	NIL	NIL	NIL	NZL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Chold-2gm Silver-3gm	NIL	NIL	NIL	NJL
(vii)	Other assets, such as values of claims / interests	NZL	NPL	NPL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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В. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIT		_		
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MILL				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MIT				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	HIL				
(v)	Others (such as interest in property)	NZL				

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	I NZL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NPL	NIL

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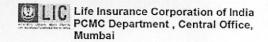
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, If any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL PAN NO OBRPKIYOTO	NJL
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(III) Sales Tax (Only in case of proprietary business)	NIL	NIL
	(iv) Property Tax	NZL	NIL

C. Personal Detail

GPF/CPF/PRAN No.	:-	110184294409
Gender	;-	(M/F)
Date of Birth	:•	24011995 (DD/MM/YYYY)
Class/Group	;-	C (A/B/C)
Cadre	-	STENOURAPHER AND PRIVATE SECRETARY
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	;-	NALANDA
I hereby o knowledge and be		that the above details are true to the best of my
		Signature lieba Kumasi
		Name of Employee: . LOEETA KUMARI
Place: PATNA.		Designation: STENOURAPHER
Date: 12:02: 202		Department: BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATTNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.



Please SMS LICHELP <Policy Number> to 9222492224 and for your LIC policy enquires (24*7),call on 022 - 68276827

Email: pcmc.cbk1@licindia.com

Renewal Premium Receipt

Gst No:27AAACL0582H1ZM

Transaction Reference Number:9365706	Order Id :HGA1P07B7D0359666691	Name: Geeta Kumari
Policy Number:919487101	Date:02-12-2020	Amount :9999.60

Policy Details

Servicing LIC Branch Code	9276	
Mudrank No	CSD/113/2020/1936	
Instalment Premium	9569.0	
Mode/Number Of Instalments	Quarterly/ 1	
Due from - Due To	11/12/2020-11/12/2020	
Total Premium	9569.00	
CDA Charges	.00	
Late Fee	.00	
SGST/UTGST	215.30	
CGST	215.30	
Next Due	11/03/2021	
Grand Total ***GST borne by LIC of India is Rs.0.0	9999.60	

This receipt is electronically generated and no signature is required.

(i) BillDesk

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